

Honourable Shri Justice G. D. Patil

B.A., LL.B.

1990 - 2003

Justice Gulabrao Deorao Patil, B.A., LL.B. : was born on March 18, 1941. He was enrolled as an Advocate with the Bar Council of Maharashtra on August 2, 1968. He was appointed as an Assistant Government Pleader in 1978 for a period of one year and again in 1986. He practised in Revenue, Civil, Criminal and Constitutional matters. He was appointed as an Additional Judge of the Bombay High Court on July 30, 1990 and appointed as a permanent Judge of that High Court on July 28, 1992. Retired on March 18, 2003.